

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No.282 of 2021

Md. Meraj @ Meraj Ansari	Appellant
Versus			
The State of Jharkhand	Respondent

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant	: Mr. Kamdeo Pandey, Adv.
For the State	: Mr. Suraj Verma, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

02/06.09.2021: Call for the social investigation report from the court concerned.

(Rajesh Kumar, J.)

Amar/-